

# Declaration of Assets and Liabilities

Year : 2024-25

SO(E) 1. NIBHA KUMARI, Son/Daughter of W/O - ANSHUMAN, aged 29, belonging to BIHAR LEGISLATIVE ASSEMBLY PANA and presently working as..... give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

## A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name (s)	Dependant-1 name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	20,000	ANSHUMAN	NIBHANSHU	X	X
(ii)	Deposits in Banks, Financial Institutions and Non-Banking Financial Companies	30,000	50,000			
(iii)	Bonds, Debentures and Shares in companies	X	X			
(iv)	Other financial Institutions, NSS, Policies, etc.	LIC-828923004 23122-82	X			
(v)	Motor Vehicles (details of make, etc.)	X	X			
(v)	Jewelry (give details of weight and value)	10 gm gold, 20 silver 65000, 20000	X			
(v)	Other assets, such as value of claims/interests	X	X			

Note:- Value of Bonds/shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.\*Dependant here means a person substantially dependent on the income of the employee.

## B. Details of Immovable assets

[Note: Properties in joint ownership indication the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name (s)	Dependant-1 name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land -Locations (s) -Survey number(s) -Extent (Total measurement) -Current market value	X	X			
(ii)	Non-Agricultural Land -Locations (s) -Survey number(s) -Extent (Total measurement) -Current market value	X	X			
(iii)	Building (Commercial and residential) -Survey/door Number (s) -Extent (Total measurement) -Current market value	X	X			

Nibha Kumari

10.02.25



(iv)	Houses/Apartments, etc. -Survey/door Number (s) -Extent (Total measurement) -Current market value				
(v)	Other (such as interest in property)				

(2) I give herein below the details of my liabilities/over dues to public financial institutions and government dues:-  
[Note: Please give separate details for each item]

Sr. No.	Description	Name & address of Bank/Financial Institution(s)/Department(s)	Amount outstanding as 13-02-2025
(a)	(i) Loans from Banks	10,62,000	6,00,000
	(ii) Loans from financial institutions		
	(iii) Government Dues:		
	(a) dues to departments dealing with government accommodation	X	X
	(b) dues to departments dealing with supply of water	X	X
	(c) dues to departments dealing with supply of electricity	X	X
	(d) dues to departments dealing with telephones	X	X
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	X	X
	(f) Other dues, if any	X	X
(b)	(i) Income Tax including surcharge [Also indicate the assessment year up to which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN-DLCPK3794K	X
	(ii) Wealth Tax [Also indicate the assessment year up to which Wealth Tax return filed]	X	X
	(iii) Sales Tax [Only in case of proprietary business]	X	X
	(iv) Property Tax	X	X

**C. Personal Detail**

GPF/CPF/PRAN NO.

Gender

Date of Birth

Class/Group

Cadre

:- 110183181517

:- F (M/F)

:- 10.05.1995

:- C (A/B/C)

:- STENOGRAPHER BIHAR LEGISLATIVE ASSEMBLY

(Full Name e.g. B.A.S.- Bihar Administrative Service, B.S.S.-Bihar Secretariat Service etc.)

Home District

:- BIHAR

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

:- Nibha Kumari

Name of Employee

:- NIBHA KUMARI

Designation

:- STENOGRAPHER

Department

:- Bihar Legislative Assembly

PLACE : PATNA

Date

10.02.2025

Note :Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Nibha Kumari

10.02.2025